

MUMBAI BENCH, MUMBAI

T. C.P No.108/(MAH)/2013
CA No. 314/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mrs. Yamini Bipinchandra Shah

V/s.
M/s. Trimbak Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|---------------------------------------------------------|------------------------|---------------------------------------------------------------------------------------|
| 1 | Mr. Darshan Ashar i/b Bathiya Odishi & Associates | Adv. for Petitioner |  |
| 2 | Dr. S. U. Jain | PCS for Respondent |  |

ORDER

CA No.314 in TCP No.108/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. The Learned Representative of the Respondent on personal ground is seeking adjournment. Adjournment is granted.
3. With the consent of both the parties, matter is adjourned to **14.03.2017**. Duly communicated to both the sides.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

8th February, 2017.